

1	2	3	4
21.	उत्तर प्रदेश	3340.00	3513.00
22.	पश्चिम बंगाल	1348.00	1414.00
केंद्र शासित क्षेत्र—			
23.	अण्डमान तथा नीकोबार द्वीप समूह	16.00	32.00
24.	अरुणाचल प्रदेश	16.00	28.00
25.	चण्डीगढ़	—	8.00
26.	दादरा तथा नगर हवेली	—	16.00
27.	दिल्ली	—	4.00
28.	गोवा दमन तथा द्वीव	—	32.00
29.	लक्ष्यद्वीप	—	8.00
30.	मिजोरम	32.00	32.00
31.	पांडिचेरी	16.00	32.00
योग :		16,694.00	19,000.00

Closure of Sugar Mills

1324. SHRI RAMVATAR SHASTRI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that some sugar mills in the country are lying closed;

(b) if so, the State-wise details thereof;

(c) the reasons for closure of these sugar mills;

(d) the number of workers rendered unemployed on account of the closure of above sugar mills; and

(e) the steps taken by the Government for reopening these sugar mills?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) The names, State-wise, of the mills that have not worked during the current sugar year and upto 22-2-1983 are given in the Statement attached.

(c) and (d). The information is not readily available with the Central Government.

(e) To ensure that mills start, in any crushing season timely is the direct responsibility of the concerned State Government.

Statement

Position as on 22-2-1983

S. No.	Name of the State	Name of the Mill
1.	Andhra Pradesh	(1) Kirlampudi Sugar Mills Ltd., P.O. Pithapuram, Distt. East Godavari. (2) Sivakami Sugar Ltd., P.O. Tanuku, Distt. West Godavari.
2.	Bihar	(1) Behar Sugar Works, P.O. Pachrukhi, Distt. Saran.
3.	Maharashtra	(1) Shree Datta Sahakari Sakhar Karkhana Ltd., Asurle, Tal. Panhala, Distt. Kolhapur.
4.	Tamil Nadu	(1) Palar Sugar Pvt. Ltd., P.O. Mailpatti, Distt. North Arcot.
5.	Uttar Pradesh	(1) Experimental Sugar Factory, NSI, P.O. Kalyanpur, Kanpur. (2) U.P. State Sugar Corpn. Ltd., Unit Sakhotitanda, P.O. Sakhotitanda.

Dry Land Farming

1325. SHRI JITENDRA PRASAD:

SHRI K. MALLANNA:

SHRI K. PRADHANI:

Will the Minister of AGRICULTURE be pleased to state:

(a) the progress made under dry land farming programme so far;

(b) the names of the States going to be benefited from this programme along with other details in this regard; and

(c) the guidelines issued to the States to co-ordinate the efforts of all departments concerned and distribution of agricultural inputs?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF (MAHAMMED KHAN):

(a) The dryland farming technology developed by Indian Council of Agricultural Research, ICRISAT, Agricultural Universities, etc., is being transferred on the farmers land. The strategy ad-

opted for dryland farming is two pronged (i) intensive approach and (ii) extensive approach. Under intensive approach, a pilot project for Propagation of Water Conservation/Harvesting Technology for Dryland Farming areas has been formulated for selected districts in the States of Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Uttar Pradesh, West Bengal and Tamil Nadu. Besides, various States have so far identified 3095 micro-water sheds covering an area of 26.35 lakhs hectares for intensive development. Under extensive approach an area of 14.56 million hectares has been brought under improved dry practices. Fertiliser-cum-seed drills, other implements, fertilisers, improved seeds, plant protection, etc., have been supplied to the farmers in dry farming areas.

(b) All States have been advised to adopt dryland farming technology suiting to their local conditions.